



Recovery Division, Eastern Regional Office (Kolkata)

Completion of Recovery Certificate no. RC7649 of 2024 in respect of Adarsh Trust (PAN: AABTA7344L) in the matter of JMD Telefilms Industries Limited

1. A Recovery Certificate No. RC7649 of 2024 dated February 16, 2024, was drawn up by the Recovery Officer against Adarsh Trust (PAN: AABTA7344L) ["Defaulter"] for a sum of 8,20,000/- (Rupees Eight Lakh Twenty Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order/PM/PA/2022-23/20848-20874 dated October 28, 2022 against Adarsh Trust (PAN: AABTA7344L) in the matter of JMD Telefilms Industries Limited.
2. In view of payment of the amount due including further interest and costs under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the income-tax Act, 1961.

Date- June 19, 2026
Place- Kolkata



Mitrajeet Dey
RECOVERY OFFICER
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